

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.05.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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Application No : -  
Petition No : CA(CAA)/27(CHE)/2024  
Name of Petitioner :  
& R K Estate Consultants Pvt and Others  
Name of Respondent :  
Section : Sec 230-232 of CA, 2013

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**ORDER**

Present: Mr. Pawan Jhabakh, Ld. Counsel for Applicant.

Heard.

Written synopsis filed seeking dispensation of holding meetings.

List the application for hearing on **06.06.2024**.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

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**[SANJIV JAIN]  
MEMBER (JUDICIAL)**